

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 108/08/2019 O.A./260/357/2017

M.A./260/503/2017A MAHALA

-V/S-

DOORDARSHAN ITEM NO:19 FOR APPLICANTS(S) Adv. :Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.:Mr. S. Behera

Notes of The Registry	Order of The Tribunal		
	<p>Ld. Counsel for the respondents submitted that the applicant has been granted relief as mentioned Para-3 of short reply filed by the respondents. Copy of same is taken on record. Ld. Counsel for the applicant has also agreed.</p> <p>In view of above submissions, the OA is disposed of as infructuous along with the MA 503/17.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		